

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 19 /UHC/ Admin. A/ 2011

Dated: March 07, 2011.

Pursuant to the Notification No. 335/XXX-1-11-26(15)/2010 dated 04.03.2011 of Government of Uttarakhand, Ms. Rinki Sahni is posted as Judicial Magistrate - II, Dehradun in the vacant Court. She is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. 20 /UHC/ Admin. A/ 2011

Dated: March 07, 2011.

Ms. Rajni Shukla, 2nd Addl. Civil Judge (Jr. Div.), Hardwar shall be 1st Addl. Civil Judge (Jr. Div.), Hardwar in the vacant Court.

No. 21 /UHC/ Admin. A/ 2011

Dated: March 07, 2011.

Sri Rahul Kumar Srivastav, 4th Addl. Civil Judge (Jr. Div.), Hardwar shall be 2nd Addl. Civil Judge (Jr. Div.), Hardwar vice Ms. Rajni Shukla.

No. 22 /UHC/ Admin. A/ 2011

Dated: March 07, 2011.

Pursuant to the Notification No. 335/XXX-1-11-26(15)/2010 dated 04.03.2011 of Government of Uttarakhand, Ms. Shivani Pasbola is posted as 3rd Addl. Civil Judge (Jr. Div.), Hardwar in the vacant Court.

No. 23 /UHC/ Admin. A/ 2011

Dated: March 07, 2011.

Pursuant to the Notification No. 335/XXX-1-11-26(15)/2010 dated 04.03.2011 of Government of Uttarakhand, Sri Ravi Prakash is posted as 4th Addl. Civil Judge (Jr. Div.), Hardwar vice Sri Rahul Kumar Srivastav.

No. 24 /UHC/ Admin. A/ 2011

Dated: March 07, 2011.

Pursuant to the Notification No. 335/XXX-1-11-26(15)/2010 dated 04.03.2011 of Government of Uttarakhand, Sri Mohammad Yaqub is posted as 2nd Addl. Civil Judge (Jr. Div.), Haldwani, Distt. Nainital in the vacant Court.

No. 25 /UHC/ Admin. A/ 2011

Dated: March 07, 2011.

Pursuant to the Notification No. 335/XXX-1-11-26(15)/2010 dated 04.03.2011 of Government of Uttarakhand, Sri Shajad Ahmad Wahid is posted as 1st Addl. Civil Judge (Jr. Div.), Kashipur, Distt. Udham Singh Nagar in the vacant Court.

(CONTINUED)

(Signature)

No. 26 /UHC/ Admin. A/ 2011

Dated: March 07, 2011.

Pursuant to the Notification No. 335/XXX-1-11-26(15)/2010 dated 04.03.2011 of Government of Uttarakhand, Ms. Ekta Mishra is posted as 2nd Addl. Civil Judge (Jr. Div.), Kashipur, Distt. Udham Singh Nagar in the vacant Court.

No. 27 /UHC/ Admin. A/ 2011

Dated: March 07, 2011.

Pursuant to the Notification No. 335/XXX-1-11-26(15)/2010 dated 04.03.2011 of Government of Uttarakhand, Sri Rajeev Dhawan is posted as 3rd Addl. Civil Judge (Jr. Div.), Kashipur, Distt. Udham Singh Nagar in the vacant Court.

By Order of the Court,

Sd/-
(U. C. Dhyani)
Registrar General.